

# Joint Committee Inspection Report

## **In the Matter of**

Original Application No.39/2023 (CZ)

‘Sudheer Kumar Pandey Vs State of Chhattisgarh & Others’

w.r.t

Hon`ble National Green Tribunal Principal Bench  
(Bhopal Bench) order dated 10<sup>th</sup> July,2023

Date of visit: 7<sup>th</sup> & 8<sup>th</sup> August, 2023

Location: District- Raigarh &  
Sarangarh- Bilaigarh (C.G.)

### **Joint committee members**

1. Dr. P. R. Sakhare, Scientist‘E’ Regional Office, Ministry of Environment, Forest & Climate Change, Nagpur (Maharashtra)
2. Ku. Santan Devi Jangde (I.A.S.), ADM District- Raigarh (C.G.)
3. Smt. Monika Verma S.D.M. (R.), Sarangarh, District- Sarangarh-Bilaigarh (C.G.)
4. Sh. Ankur Sahu, Regional officer, CECB, Regional Office, Raigarh (C.G.)

**Joint Committee Inspection Report in Compliance to  
Hon'ble NGT(CZ) order dated 10.07.2023 in OA  
No.39/2023 in the matter of 'Sudheer Kumar Pandey  
Vs State of Chhattisgarh &Others'**

Hon'ble NGT (Bhopal Bench), Bhopal vide its order dated 10<sup>th</sup> July, 2023 in OA No. 39/2023 "Sudheer Kumar Pandey Vs State of Chhattisgarh & Others" directed under Para 2, 3 and 4 as :-

2. *That respondent nos. 8 to 23 (i.e. M/s. Shubh Minerals Pvt. Ltd., Mr. Ashish Goyal, M/s. Harsh Minerals, M/s. Baba Baidyanath Minerals, M/s. Bindal Minerals, M/s. Ganga Minerals, M/s. Raigarh Minerals Pvt. Ltd., M/s. Satguru Sai Mines Pvt. Ltd., M/s. Jai Durga Crusher Udyog, M/s. Jai Maa Chandrasini Gramudyog, M/s. OM Minerals, M/s. Hari OM Minerals, M/s. Navdurga Crusher Udyog, M/s. Mahamiya Minerals, M/s. Aryan Minerals & Metals Pvt. Ltd. and M/s. Agroha Minerals) are engaged in illegal mining of dolomite in the area of Districts Raigarh and Sarangarh, State of Chhattisgarh. They are conducting mining beyond the area permitted under the concerned permissions/sanctions/NOCs/Environmental Clearance and in transportation of mined mineral, due precaution is not being observed causing huge dust and thereby causing air pollution. Therefore, respondents-proponents are violating the provisions of Environment (Protection) Act, 1986 and Air (Prevention and Control of Pollution) Act, 1981 etc.*

3. *To constitute a joint committee comprising (i) Integrated Regional Officer, Ministry of Environment, Forest and Climate Change, Bhopal, (ii) concerned District Magistrates of Districts Raigarh and Sarangarh and (iii) Chhattisgarh Environment Conservation Board who shall visit the site, collect relevant informations and submit a factual report within two months.*

4. *Chhattisgarh Environment Conservation Board will be the nodal agency for co-ordination and logistic support.*

In compliance to the above order the following officers have been nominated by CPCB and CECB for conducting joint inspection and submitting the report.

1. Dr. P. R. Sakhare, Scientist‘E’ Regional Office, Ministry of Environment, Forest & Climate Change, Nagpur (Maharashtra)
2. Ku. Santan Devi Jangde (I.A.S.), ADM District- Raigarh (C.G.)
3. Smt. Monika Verma S.D.M. (R.), Sarangarh, District-Sarangarh-Bilaigarh (C.G.)
4. Sh. Ankur Sahu, Regional officer, CECB, Regional Office, Raigarh (C.G.)

The committee visited the site as mentioned in petition on 7<sup>th</sup> August, 2023 for district Sarangarh–Bilaigarh. Although the name of proponents as mentioned in petition are situated in district Sarangarh–Bilaigarh, the committee visited the dolomite mine situated in district Raigarh on 8<sup>th</sup> August 2023 to find out facts as well as to know the extent of problem.

**A. During the visit the committee has observed the following points:**

S.No.	Name of Industry & Address	Type of Project	Status During Inspection
1.	M/s. Shubh Minerals Pvt. Ltd., Vill.-Bilaigarh, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission in 1.901 Hect. from mining department for capacity 40,000 Tonne (At a time) which is valid upto Date 14.12.2030.</p> <p>II. Proponent has obtained consent under water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto Date 31.01.2025.</p> <p>III. Project proponent has informed the committee that the mineral for crushing was purchased from M/s Ramesh Ghanshyam Mines, M/s Ajay Singh Chandra, Jaijaipur, M/s Ashish Goyal As per the document submitted to mining department from April 2023 to July 2023 project proponent has purchased 51,601.8 MT quantity for crushing.</p> <p>IV. Project proponent has covered</p>

			the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution.
2.	Mr. Ashish Goyal, Vill.-Katangpali, Chhelphora, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Mine	<p>I. Proponent has obtained Environment clearance for mining in 4.242 hect. Mine lease area for mining of dolomite 2,00,070 MT/Annum quantity. Issued vide letter dated 23.05.2017</p> <p>II. Proponent has obtained Mining lease permission from mining department which is valid upto Date 23.12.2029</p> <p>III. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto Date 31.03.2024.</p> <p>IV. During inspection committee observed that mines pit was almost filled with rain water. Project proponent inform the committee that present excavated area is about 3.6 hect. and mining operation has been closed since 28.02.2023, only 1686 Tonne of material was dispatched in month of June 2023.</p> <p>V. Proper fencing for protection/safety of unauthorized access of human beings and animals was not found.</p> <p>VI. Project proponent has not developed dense plantation in 7.5 meter wide safety belt.</p>
3.	M/s. Harsh Minerals, Vill.-Katangpali, Teh.-Sarangarh, Dist.-Sarangarh-Bilaigarh (C.G.)	Mine & Crusher Unit	<p>I. Proponent has obtained Environment clearance for mining in 4.992 hect. Mine lease area for mining of dolomite 118500 MT/Annum quantity. Issued vide letter</p>

			<p>dated 13.10.2017</p> <p>II. Proponent has obtained Mining lease permission from mining department which is valid upto Date 28.08.2029.</p> <p>III. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto Date 31.01.2024.</p> <p>IV. During inspection committee observed that mines pit was almost filled with rain water. Project proponent inform the committee that present excavated area is about 2.0 hect. and mining operation has been closed due to water filled in mines.</p> <p>V. Proper fencing for protection/safety of unauthorized access of human beings and animals was not found.</p> <p>VI. Project proponent has covered the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution.</p> <p>VII. Project proponent has not developed dense plantation in 7.5 meter wide safety belt.</p>
4.	M/s. Baba Baidyanath Minerals, Vill.-Salheona, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission from mining department which is valid upto Date 12.01.2032</p> <p>II. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto Date 29.12.2023.</p> <p>III. Project proponent has informed the committee that the mineral for crushing was</p>

			<p>purchased from M/s Ramesh Ghanshyam Mines. As per the document submitted to mining department from April 2023 to July 2023 project proponent purchased 24,967 MT quantity for crushing.</p> <p>IV. Project proponent has covered the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution.</p>
5.	M/s. Bindal Minerals, Vill.-Jotpur, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission from mining department which is valid upto Date 15.01.2031</p> <p>II. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto Date 31.08.2026</p> <p>III. Project proponent has informed the committee that the mineral for crushing was purchased from M/s Agrasen Mines and Minerals, M/s Rajesh Agrawal, M/s Satguru Sai Minerals As per the document submitted to mining department from April 2023 to July 2023 project proponent has purchased 43,537 MT quantity for crushing.</p> <p>IV. Project proponent has covered the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution. Thick plantation around the periphery was not found.</p>
6.	M/s. Ganga Minerals, Vill.-Jotpur, Teh.-Sarangarh, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission from mining department which is valid upto Date 29.01.2021.</p> <p>II. Proponent has obtained</p>

			<p>consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto Date 30.12.2024.</p> <p>III. Project proponent has informed the committee that the mineral for crushing was purchased from M/s Pila Babu Patel, M/s Agrasen Mines and Minerals, M/s Aradhana Patel. As per the document submitted to mining department from April 2023 to July 2023 project proponent has purchased 37,600 MT quantity for crushing.</p> <p>IV. Project proponent has covered the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution. Thick plantation around the periphery was not found.</p>
7.	M/s. Raigarh Minerals Pvt. Ltd., Vill.-Bilaigarh, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Mine	<p>I. Proponent has obtained Environment clearance for mining in 4.659 hect. Mine lease area for mining of dolomite 95,000 MT/Annum quantity. Issued vide letter dated 24.10.2016</p> <p>II. Proponent has obtained mining lease permission from mining department which is valid upto Date 21.03.2067</p> <p>III. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto Date 31.05.2024.</p> <p>IV. During inspection committee observed that mines pit was almost filled with rain water. Project proponent inform the committee that present</p>

			<p>excavated area is about 2.5 hect. and mining operation has been closed due to water filled in mines.</p> <p>V. Committee has observed that mining activity has been done beyond the lease area.</p> <p>VI. Proper fencing for protection/safety of unauthorized access of human beings and animals was not found.</p> <p>VII. Project proponent has not developed dense plantation in 7.5 meter wide safety belt.</p>
8.	M/s. Satguru Sai Mines Pvt. Ltd., Vill.-Bilaigarh, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Mine & Crusher Unit	<p>I. Proponent has obtained Environment clearance for mining in 4.399 hect. Mine lease area for mining of dolomite 183705 MT/Annum quantity. Issued vide letter dated 13.10.2017.</p> <p>II. Proponent has obtained mining lease permission from mining department which is valid upto date 19.10.2030.</p> <p>III. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto date 31.08.2027.</p> <p>IV. During inspection committee observed that mines pit was almost filled with rain water. project proponent inform the committee that present excavated area is about 2.5 hect. and mining operation has been closed due to water filled in mines.</p> <p>V. Proper fencing for protection/safety of unauthorized access of human beings and animals was not found.</p>

			VI. Project proponent has not developed dense plantation in 7.5 meter wide safety belt.
9.	M/s. Jai Durga Crusher Udyog, Vill.-Katangpali, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission from mining department which is valid upto date 03.03.2032.</p> <p>II. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto date 31.01.2024.</p> <p>III. Project proponent has informed the committee that the mineral for crushing was purchased from M/s Pila Babu Patel, M/s Ramesh Kumar Ghanshyam, M/s Raigarh Minerals Pvt. Ltd., M/s Balaji Mince and Minerals, M/s Rajesh Agrawal. As per the document submitted to mining department from April 2023 to July 2023 project proponent has purchased 10,694 MT quantity for crushing.</p> <p>IV. Project proponent has covered the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution.</p>
10.	M/s. Jai Maa Chandrasini Gramudyog, Vill.-Bilaigarh, Teh.-Sarangarh, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission from mining department which is valid upto date 28.04.2032.</p> <p>II. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto date 30.11.2027.</p> <p>III. Project proponent has informed the committee that the mineral for crushing was purchased from M/s Pila Babu</p>

			<p>Patel, M/s Rajesh Agrawal. As per the document submitted to mining department from April 2023 to July 2023 project proponent has purchased 4,632 MT quantity for crushing.</p> <p>IV. Project proponent has covered the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution. Thick plantation around the periphery was not found.</p>
11.	M/s. OM Minerals, Vill.-Salheona, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission from mining department which is valid upto date 06.04.2032.</p> <p>II. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto date 31.03.2026.</p> <p>III. Project proponent has informed the committee that the mineral for crushing was purchased from M/s Gurushree Minerals, Jaijaipur. As per the document submitted to mining department from April 2023 to July 2023 project proponent has purchased 960 MT quantity for crushing.</p> <p>IV. Project proponent has covered the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution.</p>
12.	M/s. Hari OM Minerals, Vill.-Chhailfora, Teh.-Sarangarh, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission from mining department which is valid upto date 28.03.2032.</p> <p>II. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation</p>

			<p>Board which is valid upto date 31.03.2024.</p> <p>III. Project proponent has informed the committee that the mineral for crushing was purchased from M/s Agrasen Mines and Minerals. As per the document submitted to mining department from April 2023 to July 2023 project proponent has purchased 15,000 MT quantity for crushing.</p> <p>IV. Project proponent has covered the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution.</p>
13.	M/s. Navdurga Crusher Udyog, Vill.-Salheona, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission from mining department which is valid upto date 13.03.2032.</p> <p>II. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto date 30.04.2027.</p> <p>III. Project proponent has informed the committee that the mineral for crushing was purchased from M/s Rajesh Agrawal. As per the document submitted to mining department from April 2023 to July 2023 project proponent has purchased 4,117 MT quantity for crushing.</p> <p>IV. Project proponent has covered the vibrating unit by G.I. sheet and has made water sprinkling arrangements for control of air pollution.</p>
14.	M/s. Mahamiya Minerals, Vill.-Katangpali, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Mine	<p>I. Proponent has obtained Environment clearance for mining in 4.016 hect. Mine</p>

			<p>lease area for mining of dolomite 51,000 MT/Annum quantity. Issued vide letter dated 25.02.2017.</p> <p>II. Proponent has obtained Mining lease permission from mining department which is valid upto date 20.03.2041.</p> <p>III. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is expired 28.02.2028.</p> <p>IV. During inspection committee observed that mines pit was almost filled with rain water. Project proponent inform the committee that present excavated area is about 2.6 hect. and mining operation has been closed due to water filled in mines.</p> <p>V. Proper fencing for protection/safety of unauthorized access of human beings and animals was not found.</p> <p>VI. Project proponent has not developed dense plantation in 7.5 meter wide safety belt.</p>
15.	M/s. Aryan Minerals & Metals Pvt. Ltd., Vill.-Jotpur, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Mine	<p>I. Proponent has obtained Environment clearance for mining in 4.961 hect. Mine lease area for mining of dolomite 1,00,000 MT/Annum quantity, vide letter dated 21.02.2017.</p> <p>II. Proponent has obtained Mining lease permission from mining department which is valid upto date 24.07.2067.</p> <p>III. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation</p>

			<p>Board which is expired 30.06.2023. Proponent has applied for renewal of consent before C.G. Environment Conservation Board.</p> <p>IV. During inspection committee observed that mines pit was almost filled with rain water. Project proponent inform the committee that present excavated area is about 4.96 hect. and mining operation has been closed due to water filled in mines.</p> <p>V. Proper fencing for protection/safety of unauthorized access of human beings and animals was not found.</p> <p>VI. Project proponent has not developed dense plantation in 7.5 meter wide safety belt.</p>
16.	M/s. Agroha Minerals, Vill.-Salheona, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.)	Crusher Unit	<p>I. Proponent has obtained storage permission from mining department which is valid upto date 24.02.2032.</p> <p>II. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto date 28.02.2028.</p> <p>III. Project proponent has informed the committee that the Industry was not in production from last 2 year.</p>

**Committee has also visited the operational Dolomite Mine situated in Raigarh district and observed the following points**

S.No.	Name of Industry & Address	Type of Project	Status During Inspection
1.	M/s. Goutam Agrawal Vill.-Chhote Hardi, Teh.-Pussore, Dist.-Raigarh (C.G.)	Mine	I. Proponent has obtained Environment clearance for mining in 4.379 hect. Mine lease area for mining of dolomite 1,10,000 MT/Annum

			<p>quantity, vide letter dated 30.12.2016. Project Proponent inform the committee earlier the lease was in the name of Mr. Goutam Agrawal and the lease was transfer on dated 14.03.2023 in the name of M/s Shourya Minerals Pvt. Ltd.</p> <p>II. Proponent has obtained mining lease permission from mining department which is valid upto date 18.01.2032.</p> <p>III. Proponent has obtained consent under Water &amp; Air Act from Chhattisgarh Environment Conservation Board which is valid upto 31.01.2028.</p> <p>IV. During inspection committee observed that mines pit was almost filled with rain water. Project proponent inform the committee that present excavated area is about 4.60 hect. and mining operation has been closed due to water filled in mines.</p> <p>V. Proper fencing for protection/safety of unauthorized access of human beings and animals was not found.</p> <p>VI. Project proponent has not developed dense plantation in 7.5 meter wide safety belt. Proponent inform the committee that proper 7.5 meter safety belt will be provided all around the periphery of the mines within one year.</p>
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## **B. Observation of the committee:**

1. Industry/proponent are engaged in mining of dolomite above the sanctioned lease area/Environment Clearance:-

During the visit status of mine and crusher unit has been illustrated in the above chart. Committee found that the said mines in the petition are persuading mining activities within their mine lease boundary except M/s. Raigarh Minerals Pvt. Ltd., Vill.-Bilaigarh, Teh.-Baramkela, Dist.-Sarangarh-Bilaigarh (C.G.). Committee has observed that the mine of M/s Raigarh Minerals, seems to be excavated the land more than the mine lease area, as the pillar point in the north east direction of the mine lease was not visible due to excess water at the mine pit and the survey for actual lease area and mined out area was not possible. Therefore committee suggested that a detail survey for lease area and mined out area shall be carried out through revenue department after the monsoon season. Mining officer has inform the committee that regular inspection was carried out for monitoring of the mining activity and in case any irregularity and illegal mining operations reported action as per mining act was taken time to time. Committee also noted that project proponents have not developed dense plantation in 7.5 meter wide safety belt, proper fencing for protection/safety of unauthorized access of human beings and animals was not found.

2. Transportation of mined minerals is causing air pollution in the near by area :-

No transportation of mine material was found during the inspection. It was informed by the project proponent that dolomite is being transported through tarpaulin covered trucks and tankers have been provided for regular sprinkling of water on internal roads.

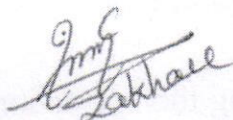
## **C. Recommendation:-**

1. Committee has observed that the mine of M/s Raigarh Minerals, seems to be excavated the land more than the mine lease area, as the pillar point in the north east direction of the mine lease was not visible due to excess water at the mine pit and the survey for actual lease area and mined out area was not possible. Therefore committee suggested that a detail survey for lease area and mined out area shall be carried out through revenue department after the monsoon season. Chhattisgarh Environment Conservation Board and Mining Department shall take appropriate action as per the report of revenue department.

2. Mining Department shall increase the frequency of inspection of mineral reserve areas and storage permission area for monitoring of stocking quantity.
3. Project proponents shall make proper arrangements for tarpaulin covering of material carrying trucks.
4. Project proponents shall provide proper fencing for protection/safety of unauthorized access of human beings and animals.
5. Project proponents shall install CCTV Cameras at the inward and outward gates and ensure the availability of video footage for at least three months all the times.
6. Project proponents shall submit compliance of Environment Clearance condition every six month to appropriate authority.
7. Project proponents shall increase the density of plantation in 7.5 meter wide safety area all along the mine periphery.
8. Project proponents shall install display board with details of mine lease area, name of lease holder, production capacity, validity of various permission and other details at the main gate of mine and crusher unit.

Information received from Mining Department is attached as **Annexure-I** and photographs are attached as **Annexure-II**.

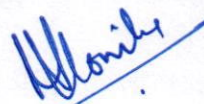
In view of the above, the committee submits that necessary action for non compliance of the condition for fencing and dense plantation within the periphery shall be initiated against the project proponent by mining department and C.G. Environment conservation Board.



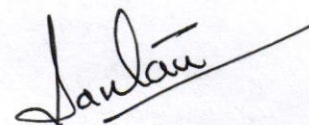
Dr. P. R. Sakhare  
(Scientist 'E')  
MOEFCC,  
RO Nagpur



Ankur Sahu  
(Regional Officer),  
CECB, Raigarh



Monika Verma  
S.D.M. (R.),  
Sarangarh,  
District-Sarangarh-  
Bilaigarh



Santan Devi Jangde  
(I.A.S.),  
ADM District-  
Raigarh

कार्यालय कलेक्टर (खनिज शाखा) रायगढ़ छ.ग.

कलेक्टोरेट परिसर पोस्ट चक्रधर नगर रायगढ़, छत्तीसगढ़ - 496001

फोन/फैक्स 07762-220310 Email-raigarhminingoffice@gmail.com

क्रमांक 2169/ख.लि.-1/2023

रायगढ़ दिनांक 18/08/2023

प्रति,

क्षेत्रीय अधिकारी  
छ.ग. पर्यावरण संरक्षण मण्डल  
जिला रायगढ़ (छ.ग.)


विषय :- जिला रायगढ़ एवं सारंगढ़-बिलाईगढ़ (छ.ग.) अन्तर्गत संचालित डोलोमाईट खदान एवं स्वीकृत अस्थायी भण्डारण अनुज्ञप्ति के संबंध में।

संदर्भ :- आपका पत्रक्रमांक 1197/क्षे. का./प.सं.मं./2023 रायगढ़ दिनांक 28.07.2023

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उपरोक्त विषयांतर्गत लेख है कि संदर्भित प्रकरण माननीय एन.जी.टी. प्रिंसिपल बेंच नई दिल्ली में दायर ओ. ए. क्रमांक 39/2023 (सी.जेड) सुधीर कुमार पाण्डे विरुद्ध स्टेट आफें छ.ग. एवं अन्य के परिप्रेक्ष्य में जिला रायगढ़ एवं सारंगढ़-बिलाईगढ़ (छ.ग.) अन्तर्गत संचालित डोलोमाईट खदान एवं स्वीकृत अस्थायी भण्डारण अनुज्ञप्ति के संबंध में चाही गई जानकारी लगन कर अग्रिम कार्यवाही हेतु प्रेषित है।

संलग्न :- उपरोक्तानुसार।

  
18/08/2023  
खनि अधिकारी  
जिला रायगढ़ (छ.ग.)

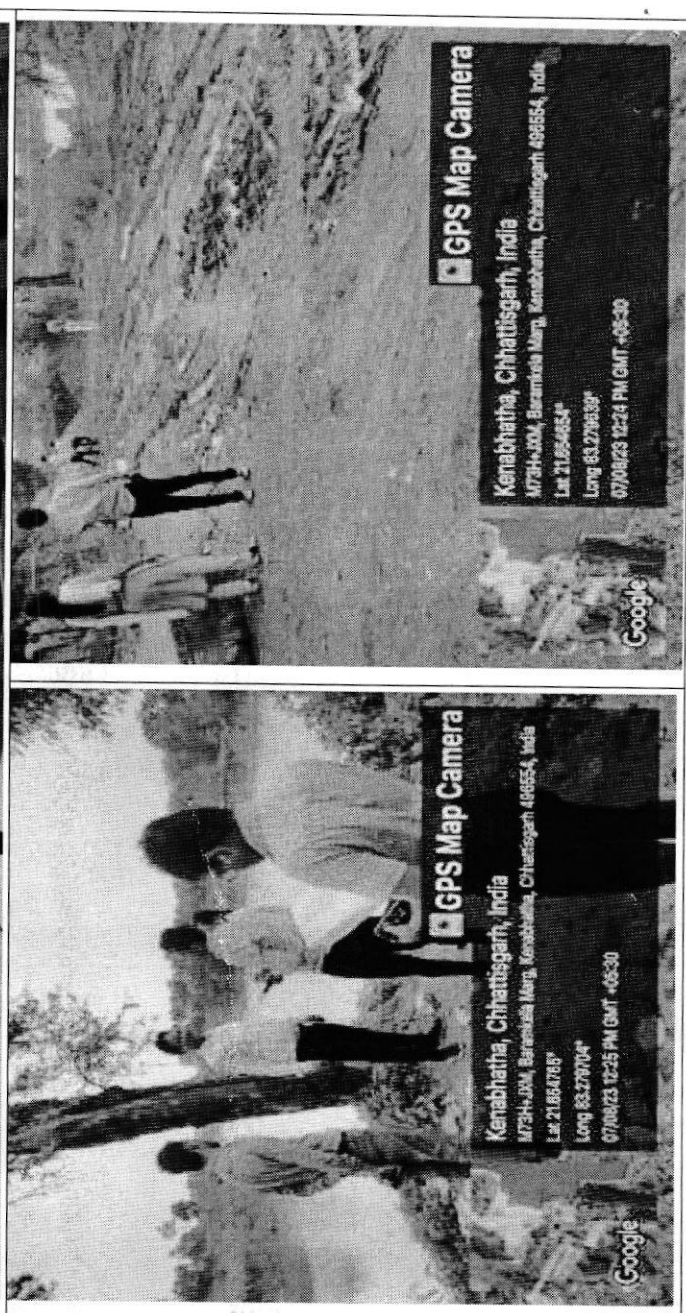
**District- Sarangarh-Bilaigarh, Dolomite Crusher Received Quantity (in Tonne) FY-2023-24 monthwise details**

SN	Licensee Name	Village	Area (in Hect)	License Validity	Supplier Name	Apr-23	May-23	Jun-23	Jul-23	Total
1	M/s Shubh Minerals Pvt. Ltd, Jagatpur Dhimrapur Road Raigarh	Bilaigarh	1.91	15.12.2020 to 14.12.2030	Ajay Singh Chandra Jaijaipur M/s Ramesh Kumar Ghanshyam Shri Ashish goyal <b>Total</b>	2300 252 - 2552	17700 9744 - 27444	- 6185.8 1686 7871.8	9930 3804 - 13734	29930 19985.8 1686 51601.8
2	M/s Baba Baidyanath Minerals Pro. Ramesh Kumar agrawal	Salheona	0.607	13.01.2022 to 12.01.2032	M/s Ramesh Kumar Ghanshyam	2988	9447	5324	7208	24967
3	M/s Bindal Minerals Pro. Shri Subhash chandra Agrawal, Village- Jotpur, Tahsil- Baramkela, District- Sarangarh-Bilaigarh	Jotpur	0.425	16.01.2021 to 15.01.2031	M/s Agrasen Mines & Minerals Rajesh Agrawal M/s Satguru Sai Mines Pvt. Ltd <b>Total</b>	- - - 2988	2500 - 300 12247	5000 - - 10324	10000 770 - 17978	17500 770 300 43537
4	M/s Ganga Minerals Pro. Shri Ashok kumar agrawal village- Bonda Tahsil Baramkela District Sarangarh-Bilaigarh	Jotpur	1.031	30.01.2021 to 29.01.2031	Pilababu Patel M/s Agrasen Mines & Minerals Aaradhana Patel <b>Total</b>	5000 - - 5000	9000 3600 - 12600	- - 5000 5000	- 15000 - 15000	14000 18600 5000 37600
5	M/s Raigarh Minerals Pvt. Ltd, Director- Shri Pranjali Agrawal S/o Shri Dilip Agrawal, Sarfia, Tahsil- Baramkela District Sarangarh-Bilaigarh	Salheona	1.306	18.03.2021 to 17.03.2031	M/s Raigarh Minerals Pvt. Ltd	-	8517.82	9400	8099.5	26017.32
6	M/s Jai Durga Crusher Udyog, Pro Smt. Mamta Agrawal, Sarfia, Tahsil- Baramkela District Sarangarh-Bilaigarh	Katangpali	0.246	02.03.2022 to 03.03.2032	Pilababu Patel M/s Ramesh Kumar Ghanshyam M/s Raigarh Minerals Pvt. Ltd M/s Balaji mines & minerals Rajesh Agrawal <b>Total</b>	1000 2300 - - 3300	2000 1000 500 - 3500	- 2500 - - 2500	- 100 1000 294.42 1394.42	3000 5900 500 1000 294.42 10694.42
7	M/s Om Minerals, Pro. Shri roshanlal Agrawal, Raigarh	Salheona	0.212	31.03.2022 to 30.03.2032	Guru Shree Minerals, Jaijaipur	-	960	-	-	960
8	M/s Hari Om Minerals, Pro. Shri Shri Shatrughan Jai Agrawal, Sarfia, Tahsil- Baramkela District Sarangarh-Bilaigarh	Chnailfora	0.919	29.03.2022 to 28.03.2032	M/s Agrasen Mines & Minerals	4000	4000	5000	2000	15000
9	M/s Jai Mahamia Minerals, Pro. Shri Triokchand Agrawal, Itwari bazar Raigarh	Salheona	0.339	01.03.2023 to 28.02.2033	M/s Mahamia Minerals	13664.04	16217.38	6000	8000	43881.42
10	M/s Aryan minerals & metals Pvt. Ltd, Director Shri Sushil kumar Agrawal, Chaitanya nagar Dhimrapur road Raigarh	Jotpur	1.61	01.01.2022 to 31.12.2031	M/s Aryan minerals & metals Pvt. Ltd	-	4968.23	5031.76	5000	14999.99
11	M/s Jai Maa Chandrahastini Gramodyog Pro. Shri Suresh kumar agrawal, near Gurudwara chowk Bargarh Odisha	Bilaigarh	0.594	29.04.2022 to 28.04.2032	Pilababu Patel Rajesh Agrawal <b>Total</b>	- - 0	2000 - 2000	- - 0	- 2632.04 2632.04	2000 2632.04 4632.04
12	M/s Navdurga Crusher Udyog, Pro. Sonu singh Agrawal village- Bonda Tahsil Baramkela District Sarangarh-Bilaigarh	Salheona	0.543	14.03.2022 to 13.03.2032	Rajesh Agrawal	-	-	-	4117.02	4117.02
13	M/s Agroha minerals, Pro. Punit Agrawal Village- Salheona, Tahsil Baramkela District Sarangarh-Bilaigarh	Bilaigarh	0.501	23.02.2022 to 22.02.2032	-	-	-	-	-	0

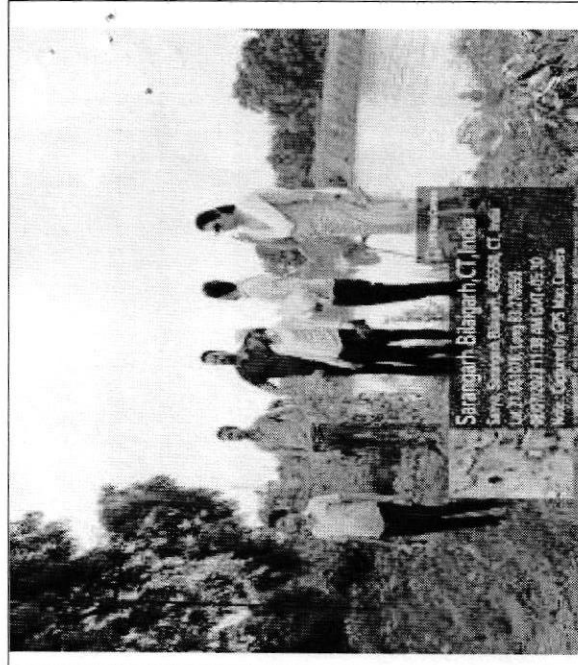
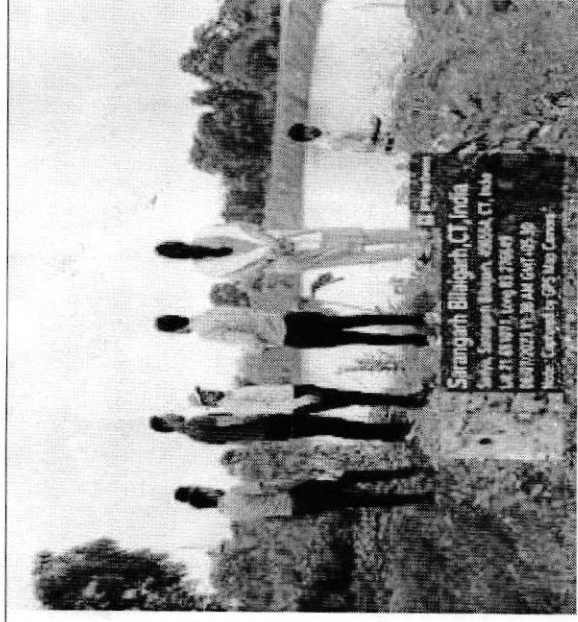
**District- Sarangarh-Bilaigarh, Dolomite Mines Dispatched Quantity (in Tonne) FY-2023-24 monthwise details**

S.No	Lessee Name	Village	Area (in Hect.)	Lease Validity	Receiver Name	Dispatched Qty			
						Apr-23	May-23	Jun-23	Jul-23
1	M/s Harsh Minerals, Pro. Shri Sushil Mittal Raigarh	Katangpali	4.992	29.08.2009 to 28.08.2029		20344.05	16998.66	14105.14	11909.25
2	Mr. Ashish Goyal, Ward No. 05 Goyal Automobile Jagatpur Dhimrapur road Raigarh	Chhailfora	4.242	24.12.2009 to 23.12.2029	M/s Shubh Minerals Pvt. Ltd, Bilaigarh	0	0	1686	0
3	M/s Satguru Sai Mines Pvt. Ltd, Director Shri Alok Kumar Agrawal S/o Shri Karan Agrawal	Katangpali	4.399	20.10.2010 to 19.10.2030		12444.76	13161.24	8926.82	2735.22
4	M/s Raigarh Minerals Pvt. Ltd, Director- Shri Pranjal Agrawal S/o Shri Dilip Agrawal, Saria, Tahsil- Baramkela District Sarangarh- Bilaigarh	Bilaigarh	4.659	22.03.2017 to 21.03.2067	M/s Raigarh Minerals Pvt. Ltd,	0	8517.82	9400	8100
					Director- Shri Pranjal Agrawal S/o Shri Dilip Agrawal, Saria, Tahsil- Baramkela District Sarangarh- Bilaigarh	0	500	500	
5	M/s Mahamia Minerals, Pro. Shri Trilokchand Agrawal, Itwari bazar Raigarh	Katangpali	4.016	21.03.2011 to 20.03.2041	M/s Nandi Ghosh Sponge & Power Ltd, Vill: Rugudih; Po/Ps: Guali;Barbil Industrial Estate, Barbil, Dist:Keonjhar; ODISHA - 758035	0	0	0	30
					Total	0	9017.82	9900	8130
6	M/s Aryan minerals & metals Pvt. Ltd, Director Shri Sushil kumar Agrawal, Chaitanya nagar Dhimrapur road Raigarh	Jotpur	4.961	25.07.2017 to 24.07.2067	M/s Mahamia Minerals, Pro. Shri Trilokchand Agrawal, Itwari bazar Raigarh	13664.04	16217.38	6000	8000
					Total	0	4968.23	5031.76	5000

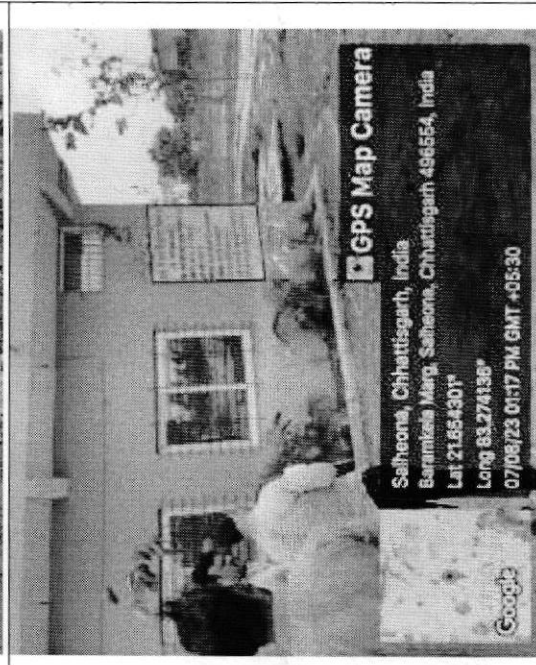
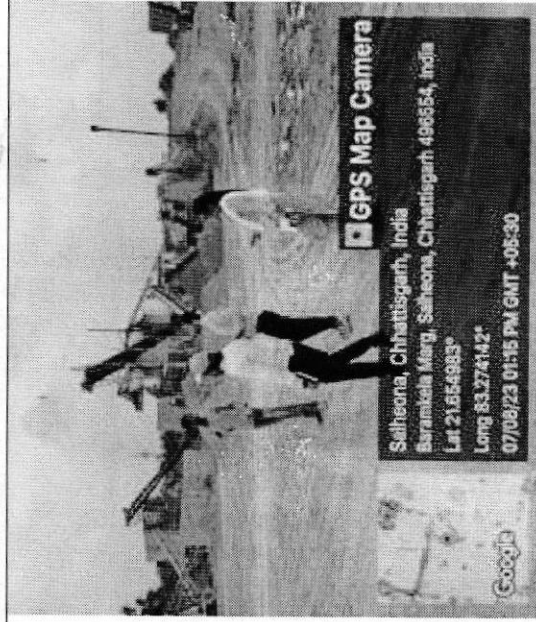
**Annexure-II**

S.No.	Name of Industry & Address	Photos
1.	M/s. Shubh Minerals Pvt. Ltd., Vill.-Bilaigarh, Teh.-Baramkela, Dist.- Sarangarh-Bilaigarh (C.G.)	 <p><b>GPS Map Camera</b> Salheona, Chhattisgarh, India Baramkela Marg, Salheona, Chhattisgarh 496554, India Lat 21.656268° Long 83.276116° 07/08/23 12:35:PM GMT +05:30</p>
2.	Mr. Ashish Goyal, Vill.-Katangpali, Chhelfhora, Teh.-Baramkela, Dist.- Sarangarh-Bilaigarh (C.G.)	 <p><b>GPS Map Camera</b> Kenabhatna, Chhattisgarh, India M73H+J0M, Baramkela Marg, Kenabhatna, Chhattisgarh 496554, India Lat 21.654768° Long 83.279704° 07/08/23 12:25 PM GMT +05:30</p>

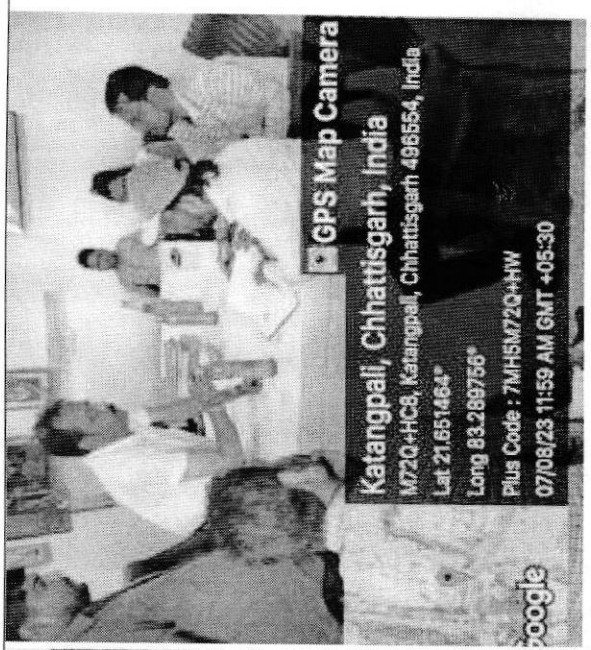
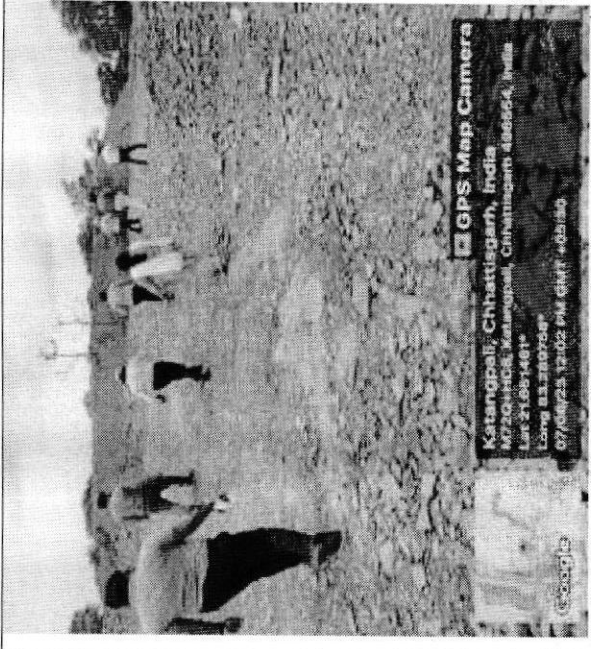
3. M/s. Harsh Minerals, Vill.-Katangpali,  
Teh.-Sarangarh, Dist.-Sarangarh-  
Bilaigarh (C.G.)



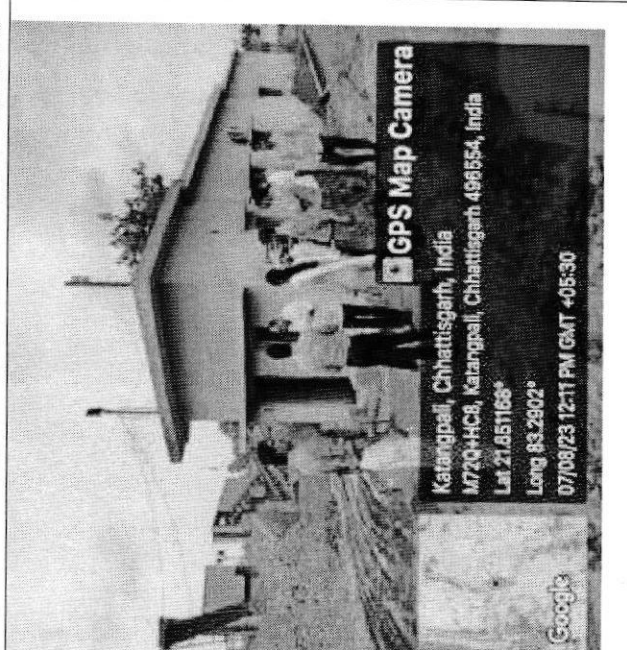
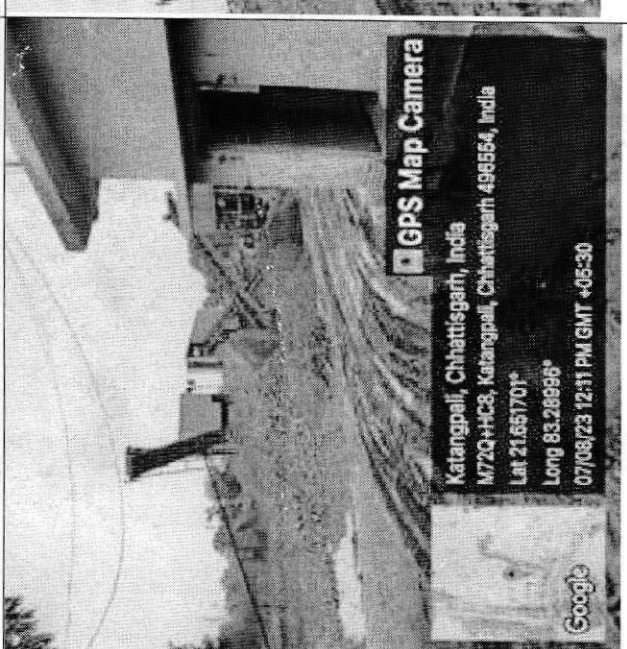
4. M/s. Baba Baidyanath Minerals, Vill.-  
Salheona, Teh.-Baramkela, Dist.-  
Sarangarh-Bilaigarh (C.G.)



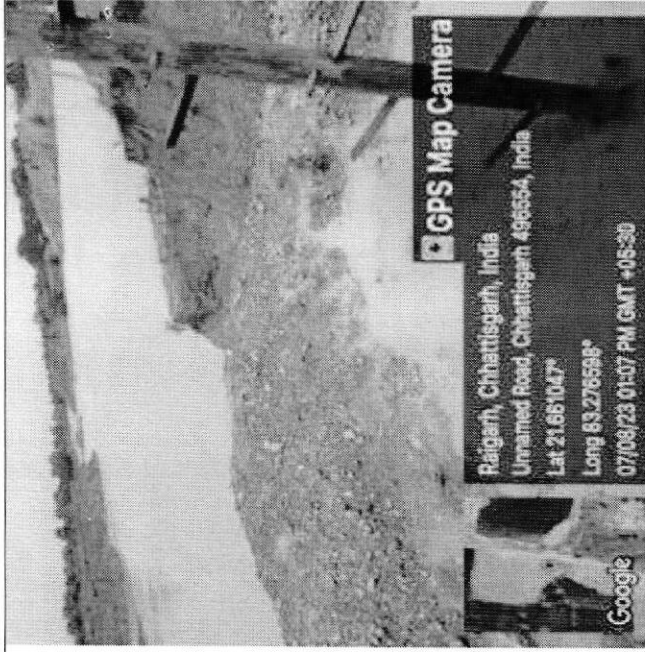
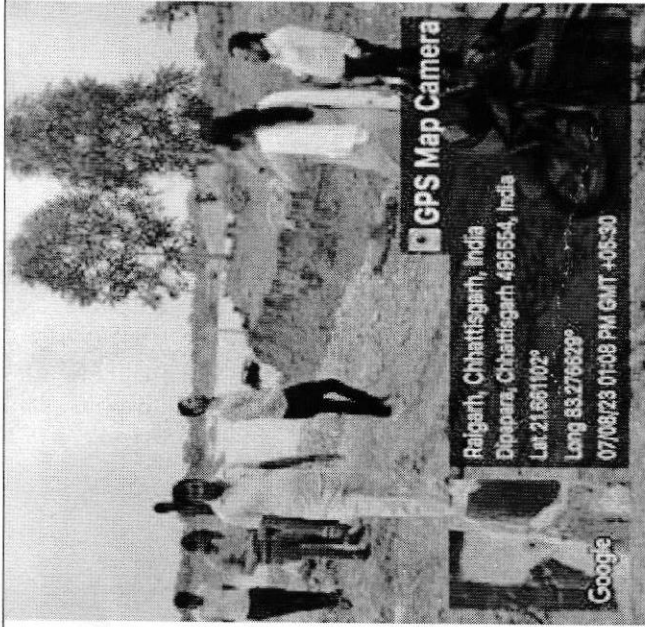
5. M/s. Bindal Minerals, Vill.-Jotpur, Teh.-  
Baramkela, Dist.-Sarangarh-Bilaigarh  
(C.G.)



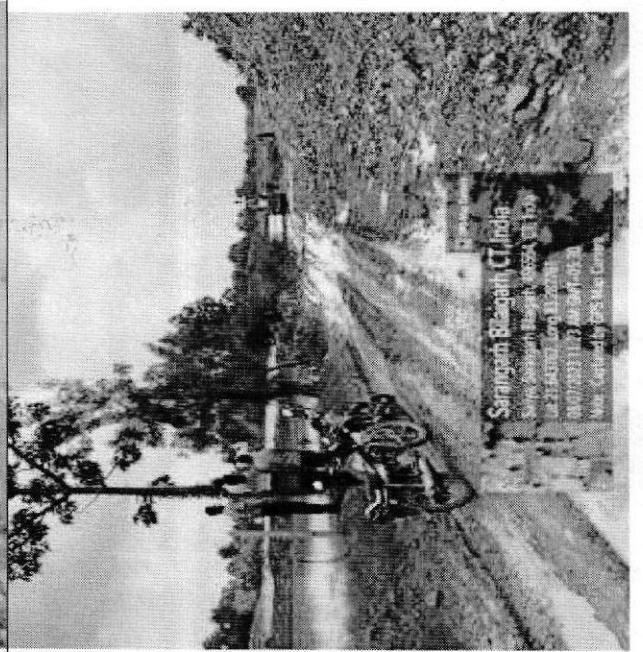
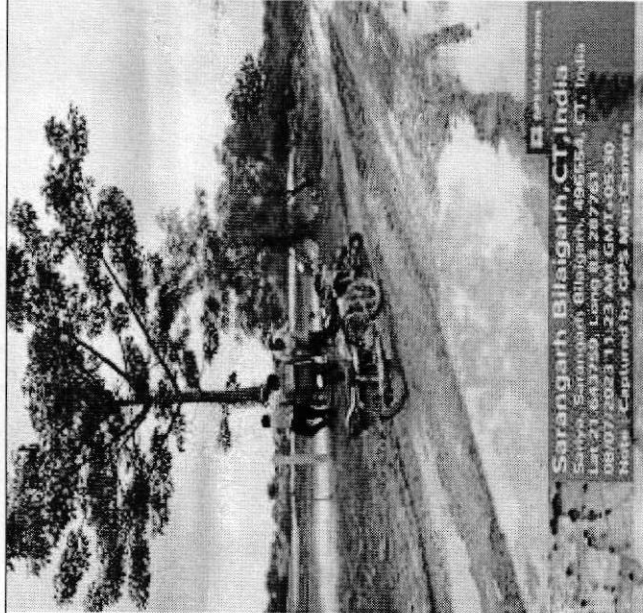
6. M/s. Ganga Minerals, Vill.-Jotpur, Teh.-  
Sarangarh, Dist.-Sarangarh-Bilaigarh  
(C.G.)



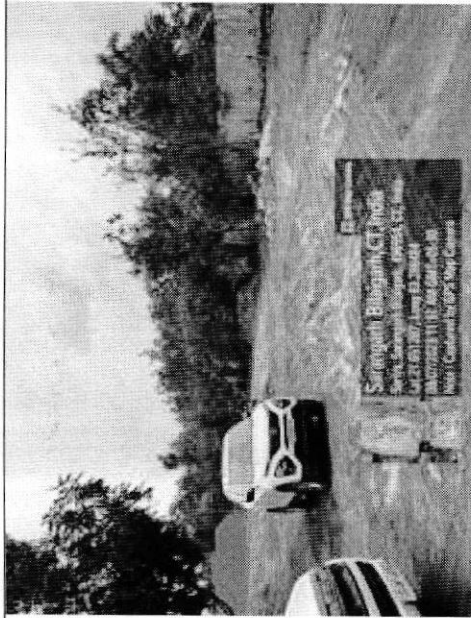
7. M/s. Raigarh Minerals Pvt. Ltd., Vill.-  
Bilaigarh, Teh.-Baramkela, Dist.-  
Sarangarh-Bilaigarh (C.G.)



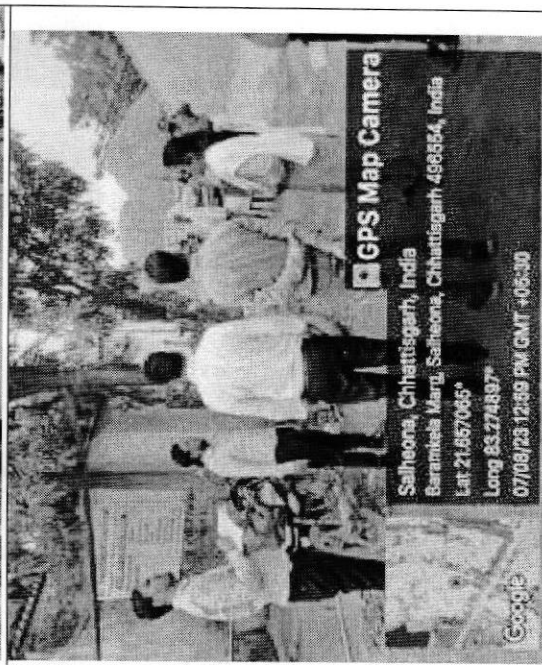
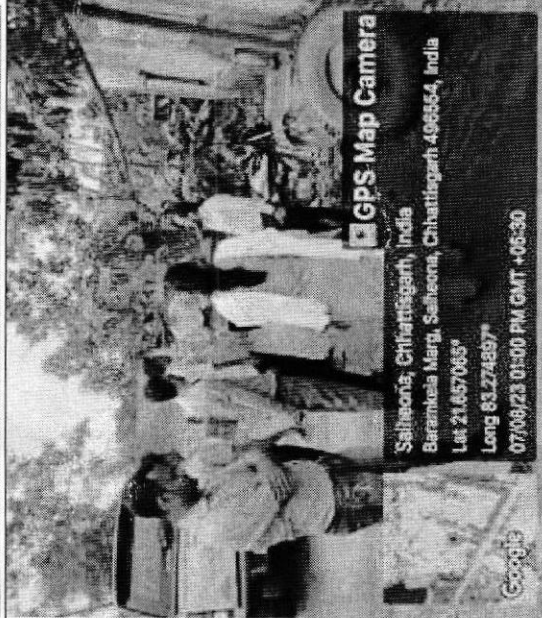
8. M/s. Satguru Sai Mines Pvt. Ltd., Vill.-  
Bilaigarh, Teh.-Baramkela, Dist.-  
Sarangarh-Bilaigarh (C.G.)



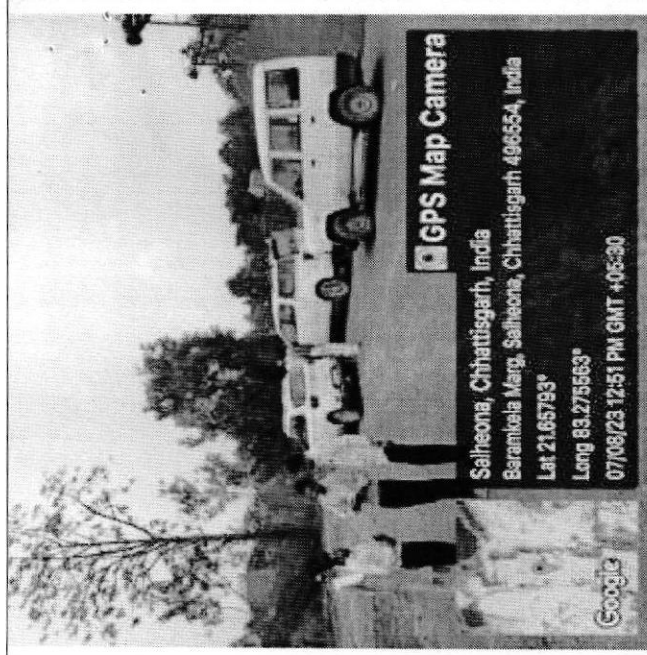
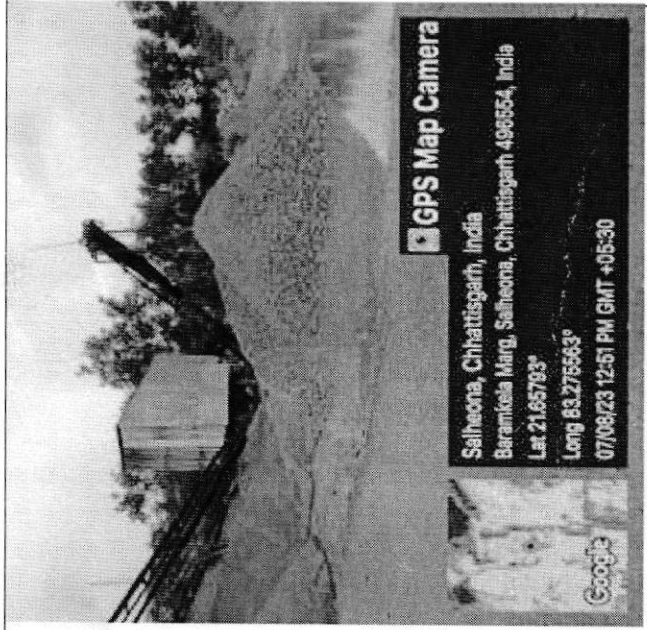
9. M/s. Jai Durga Crusher Udyog, Vill.-  
Katangpali, Teh.-Baramkela, Dist.-  
Sarangarh-Bilaigarh (C.G.)



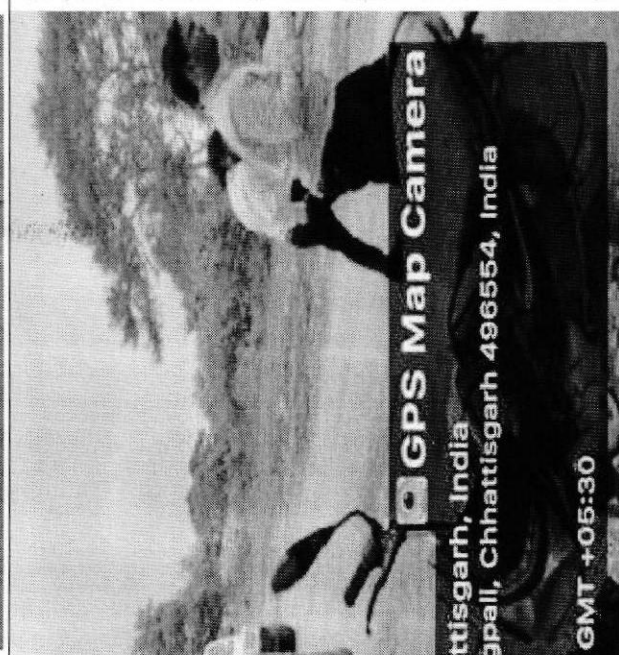
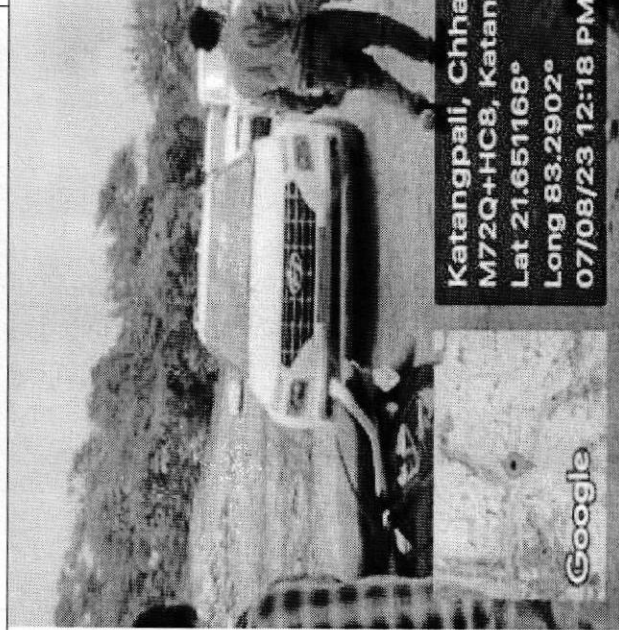
10. M/s. Jai Maa Chandrasini Gramudyog,  
Vill.-Bilaigarh, Teh.-Sarangarh, Dist.-  
Sarangarh-Bilaigarh (C.G.)



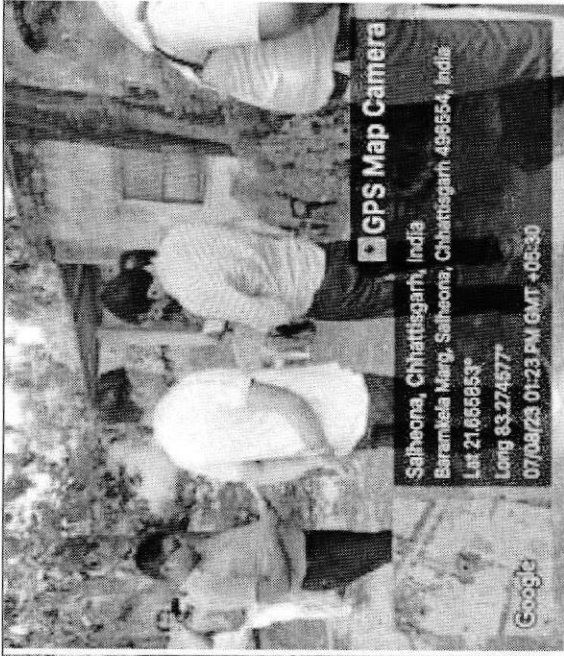
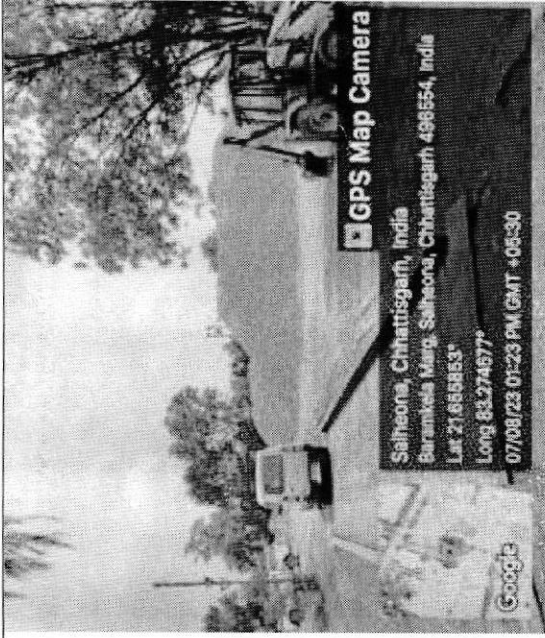
11. M/s. OM Minerals, Vill.-Salheona, Teh.-  
Baramkela, Dist.-Sarangarh-Bilaigarh  
(C.G.)



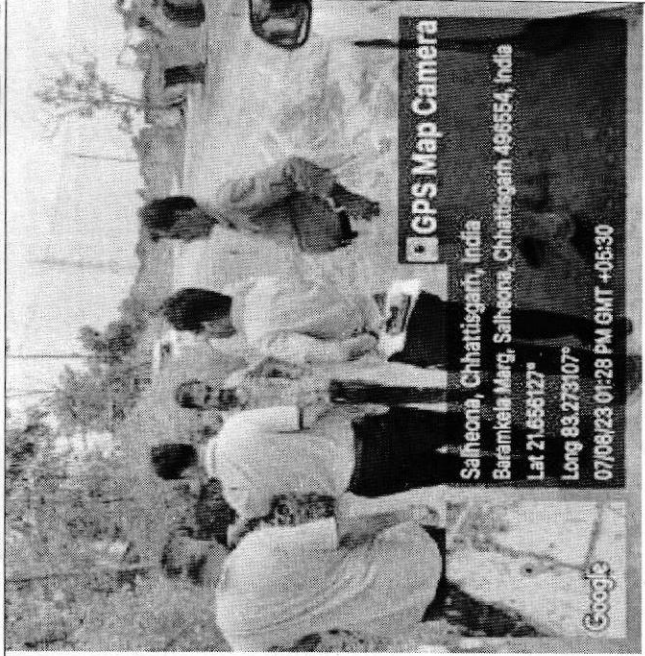
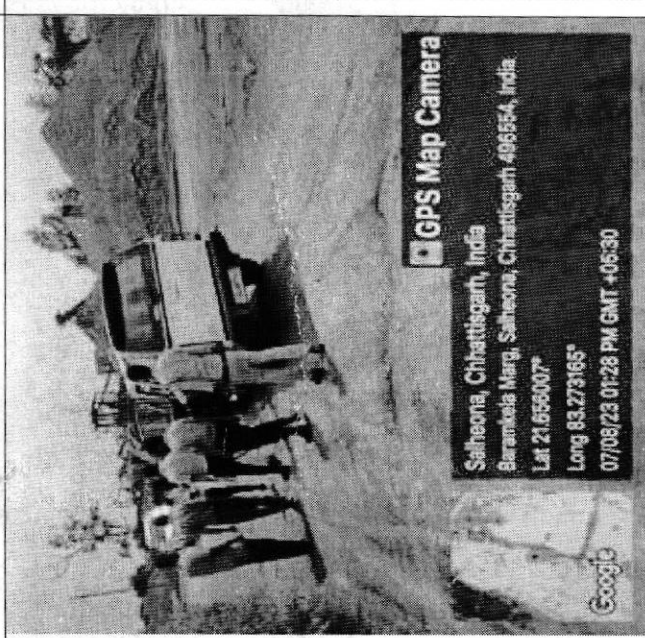
12. M/s. Hari OM Minerals, Vill.-  
Chhailfora, Teh.-Sarangarh, Dist.-  
Sarangarh-Bilaigarh (C.G.)

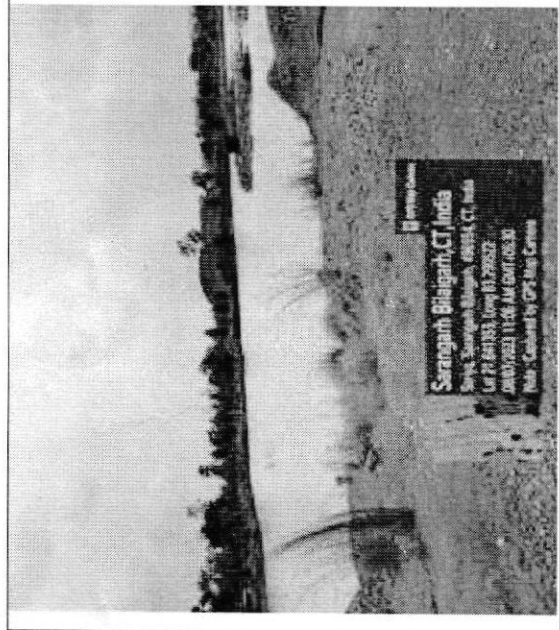
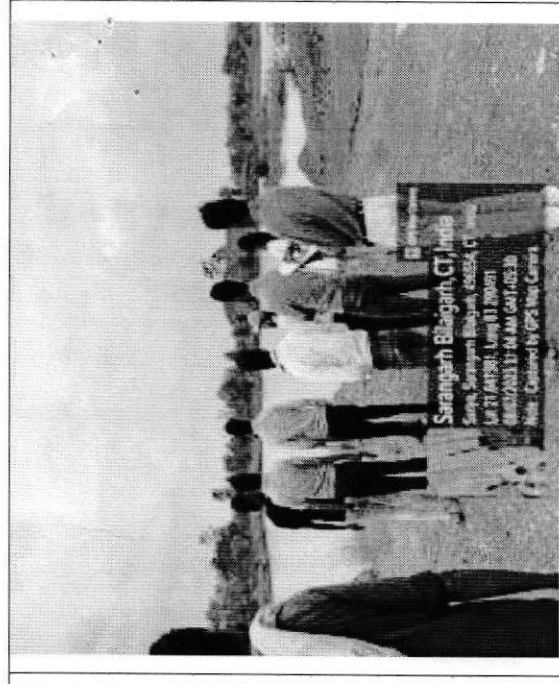
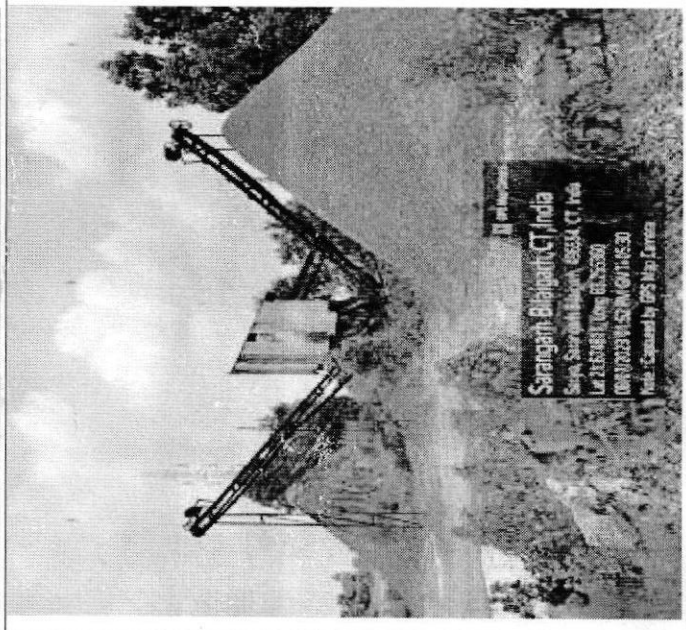
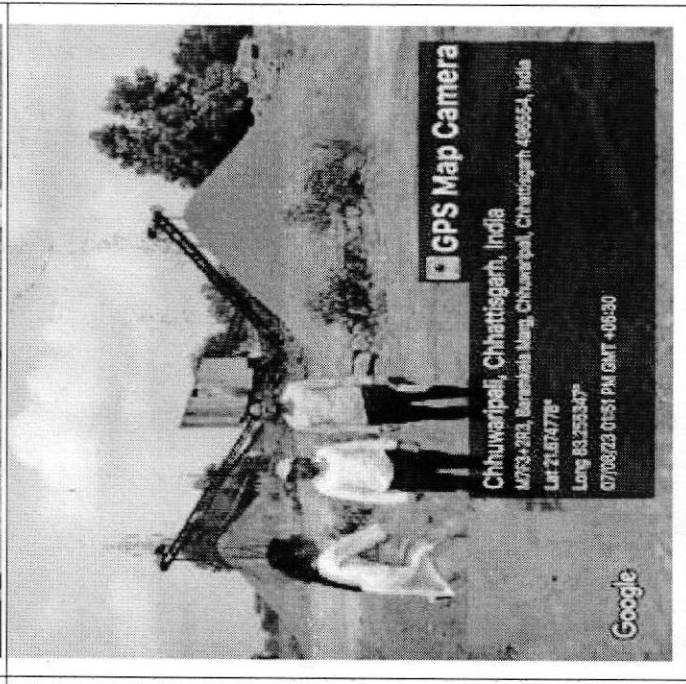


13. M/s. Navdurga Crusher Udyog, Vill.-  
Salheona, Teh.-Baramkela, Dist.-  
Sarangarh-Bilaigarh (C.G.)



14. M/s. Mahamiya Minerals, Vill.-  
Katangpali, Teh.-Baramkela, Dist.-  
Sarangarh-Bilaigarh (C.G.)



<p>15. M/s. Aryan Minerals &amp; Metals Pvt. Ltd., Vill.-Jotpur, Teh.-Baramkela, Dist.- Sarangarh-Bilaigarh (C.G.)</p>		
<p>16. M/s. Agroha Minerals, Vill.-Salheona, Teh.-Baramkela, Dist.-Sarangarh- Bilaigarh (C.G.)</p>		

17.

M/s. Goutam Agrawal  
Vill.-Chhote Hardi, Teh.-Pussore, Dist.-  
Raigarh (C.G.)

